

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/797/2020
NAME OF THE PETITIONER : Ashish Gyandchand Jain
NAME OF THE RESPONDENT(S) : ASR Resin & Chemicals Pvt Ltd & 3 Others
UNDER SECTION : Sec 241-246 & 340 of CA, 2013

ORDER

Ld. Counsel for the Petitioner Ms. K.M. Dharaniyashree. Ld. Counsel Mr. Ram Kumar for R2.

In this case, the report of the auditor is awaited.

List the petition for hearing on **26.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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